

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 2

17/01/2020

O.A./260/719/2016

M M PANDA
-V/S-
D/O POST

ITEM NO:27

FOR APPLICANTS(S) Adv. : NONE FOR THE APPLICANT

FOR RESPONDENTS(S) Adv.: MR.G.R.VERMA

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Heard Mr.G.R.Verma, learned counsel for the respondents, who submitted that in this O.A. the prayer of the applicant to quash the order of recovery. Since none has appeared on behalf of the applicant, the O.A. is dismissed for default.</p> <p>Send a copy of this order to the applicant by Post.</p> <p style="text-align: right;">(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>b</p>